

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2853
(To be answered on the 12th December 2024)**

CONSTRUCTION OF RASGOVINDAPUR - AMARDA ROAD AIRPORT

2853. SHRI PRATAP CHANDRA SARANGI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the present status of the Rasgovindapur - Amarda road Airport along with the reasons for delay in its completion;**
(b) the amount of funds sanctioned for the construction of the said airport; and
(c) the time by which the said construction work is likely to be started along with the time by which it would be completed and made fully operational?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

a) to c) Amarda Airstrip, owned by DRDO, was identified for flights under 4.2 round of the Regional Connectivity Scheme (RCS)-UDAN scheme. The requisite working permission for development of the airstrip has been granted to the State Government by Ministry of Defence and DRDO has handed over the land to the State Government. Rs.45 crore has been allocated for development of the airstrip under the scheme for revival of airstrips. The OLS survey for the site has been completed. The State Government of Odisha is in the process of acquisition of additional land, for development / expansion of the airport as 3C-IFR.
